

NOTIFICATION

With reference to the letter received from the Hon'ble High Court, Madras in ROC.No.2272/D/2019/Digitz., the willing retired staff members who worked in the Judicial Department (in the cadre of Judicial Ministerial Service) having knowledge about the maintenance of case records may submit their willingness on or before 31.07.2019 to the Principal District Court, Erode on the preparation of records in the process of digitization.

Date : 08.07.2019

(Sd/-)N.UMA MAHESWARI
Principal District Judge,
Erode.